

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No. 429 of 2007**

**Friday, this the 5<sup>th</sup> day of October, 2007**

**CORAM :**

***HON'BLE DR. K B S RAJAN, JUDICIAL MEMBER***

1. T.K. Shahul Hameed, Thottatkhara,  
S/o. Sayed Koya, Kiltan Island, Helper,  
Coir Twisting Unit, Kiltan District Panchayat Labour.
2. M.M. Thahira Beegam, Madeena Manzil,  
D/o. Muhammed  
Semi skilled, Coir Twisting Unit, Kiltan Dist.Panchayat Labour
3. K. Ayshab, Kunnummel (H),  
D/o. Abu Sala Koya,  
Unskilled, Coir Twisting Unit, Kiltan Dist.Panchayat Labour
4. K.K. Aneesa Banu, Kalkulam (H),  
D/o. Attakkidavu,  
Unskilled, Coir Twisting Unit, Kiltan Dist.Panchayat Labour
5. T.T. Beefathummabi, Thythottam (H),  
D/o. Anaz,  
Unskilled, Coir Twisting Unit, Kiltan Dist.Panchayat Labour
6. P. Ayshabi, Paliyathyode,  
D/o. Hamzath,  
Unskilled, Coir Twisting Unit, Kiltan Dist.Panchayat Labour
7. T.T. Balkees, Thythollam (H),  
D/o. Youseph,  
Unskilled, Coir Twisting Unit, Kiltan Dist.Panchayat Labour
8. A.P. Junaida, Anthanpally (H),  
D/o. Syed Buhari,  
Unskilled, Coir Twisting Unit, Kiltan Dist.Panchayat Labour
9. O.P. Kadeeja, Odippura (H),  
D/o. Muhammed,  
Unskilled, Coir Twisting Unit, Kiltan Dist.Panchayat Labour
10. P.P. Sainaba, Puthiyapura (H),  
D/o. Anthu Unni,  
Unskilled, Coir Twisting Unit, Kiltan Dist.Panchayat Labour

11. U. Asyabi, Uthaliyode (H),  
D/o. Shaikkoya,  
Unskilled, Coir Twisting Unit, Kiltan Dist.Panchayat Labour
12. P. Thajunnissa, Pattiniyode (H),  
D/o. Muhammed,  
Unskilled, Coir Twisting Unit, Kiltan Dist.Panchayat Labour

.... Applicants.

(By Advocate Mr. P. Sanjay)

**v e r s u s**

1. Union Territory of Lakshadweep rep. by  
The Administrator, UT of Lakshadweep,
2. Department of Industries,  
Kavarathi - 682 555,  
Union Territory of Lakshadweep.
3. District Panchayat,  
Kavarathi – 682 555,  
Union Territory of Lakshadweep, rep. by  
The Chief Executive Officer.
4. Director of Panchayats, Kavarathi – 682 555,  
Union Territory of Lakshadweep.
5. Officer Incharge, District Pachayat,  
Kiltan, Union Territory of Lakshadweep.

.... Respondents.

(By Advocate Mr. S. Radhakrishnan)

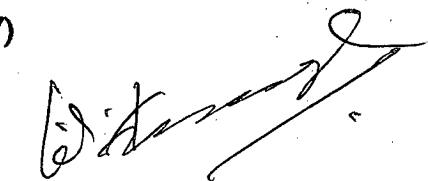
**O R D E R**  
**HON'BLE DR. K B S RAJAN, JUDICIAL MEMBER**

This O.A. has been filed challenging the action on the part of such of the respondents, who are, as reflected in the above cause title, officers of the Panchayat Board. Admittedly, Panchayat Boards are independent bodies and they do not pertain to Central Government or any of the notified Autonomous Bodies for the purposes of jurisdiction of this Tribunal. As such, due to lack of jurisdiction, this O.A. is not maintainable. The applicants may, if they are so advised, move the matter before the appropriate forum for ventilating their grievances.



2. Thus, the application is disposed of as not maintainable. No opinion has been expressed in this order as to the merits of the case.

(Dated, the 5<sup>th</sup> October, 2007)



**Dr. K B S RAJAN**  
**JUDICIAL MEMBER**

**cvr.**